

ITEM NO.1

COURT NO.1

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Original Suit No.6/2021

THE STATE OF PUNJAB

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With IA No.159833/2021-STAY APPLICATION and IA No.180621/2022-APPLICATION FOR REJECTION OF THE PLAINT, IA No.180621/2022 - APPLICATION FOR REJECTION OF THE PLAINT and IA No.159833/2021 - STAY APPLICATION)

Date : 01-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gurminder Singh, Adv.Gen., Punjab
Mr. Shadan Farasat, AAG
Ms. Rooh-e-Hina Dua, AOR
Mr. Harshit Khanduja, Adv.

Mr. Ajay Pal, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Chinmayee Chandra, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Ketan Paul, Adv.
Mr. Gaurang Bhushan, Adv.
Dr. Reeta Vasishta, Adv.
Mr. Arvind Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr Shadan Farasat, Additional Advocate General for the State of Punjab appearing on behalf of the plaintiff and Mr Tushar Mehta, Solicitor General appearing on behalf of the defendant shall, it is agreed, exchange issues so that issues can be settled by this Court on the next date of listing.
- 2 List the Original Suit on 16 January 2024.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar